NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.03.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1525 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Aditya Kumar Jajodia Vs. SREI Infrastructure Finance Ltd. & Anr.	Shreedhar Gaggar
2.	I.A. No. 1527 of 2025 in Comp. App. (AT) (Ins.) No of 2025	B. Mahesh & Ors. Vs. Abhay Narayan Manudhane & Ors.	Seshagiri Vadlamani
3.	I.A. No. 1528 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Technio Business Solutions Pvt. Ltd. Vs. Anacare Management Pvt. Ltd.	Gaurangi Patil
4.	I.A. No. 1529 of 2025 in Comp. App. (AT) (Ins.) No of 2025	The Karnataka Bank Ltd. Vs. Paras Commercial Centre Pvt. Ltd. & Ors.	Rohit Rajershi
5.	I.A. No. 1530 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Arvind Prasad Yadav, Proprietor of Rakhi Traders Vs. Satya Prakash Gupta & Anr.	Vishwajeet Pandey

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Assistant Registrar